

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. DA 209 of 97

Date of order : 28.8.97

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

A. K. CHATTOPADHYAY

-Vs-

UNION OF INDIA & ORS.

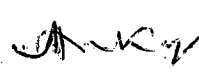
For the applicant(s) : **Mr. S.K. Gupta, counsel**

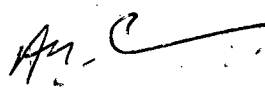
For the respondents : **None**

O R D E R

Heard the counsel for the petitioner. Matter is adjourned to 27.11.97. None appears for the respondents. Interim order to continue till next date. Order passed this day be communicated to the respondents.

2. Plain copy of the order be handed over to both the counsel for necessary action.


MEMBER (A)


VICE-CHAIRMAN